

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/402/ (IB)/2017  
NAME OF THE PETITIONER(S) : AGRI DEVELOPMENT FINANCE TAMIL NADU LTD  
NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD  
UNDER SECTION : 433 ( e)(f)**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
<b>REPRESENTATION BY WHOM</b>			

ORDER

Matter is called. Both parties are absent. As per the direction, Registry has sent notice to the Petitioner which returned unserved with an endorsement as 'left'. Notice is sent properly to the address mentioned in the petition. In the circumstances, matter is **dismissed in default**.

ghk

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)